

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 416  
IA/1008/ND/2024 IN IB/6/ND/2023

**IN THE MATTER OF:**

Canara Bank	...	Applicant
Versus		
Smt. Bubbles Sabharwal	...	Respondent

**Under Section 95(1) of (IBC).**

**Order delivered on 09.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Adv. Priyadarshini Dewan, Adv. Jyoti Khurana
For the Respondent	:	
For the PG	:	Adv. Shruti Nayar
For the RP	:	Adv. Brijesh Kr. Tamber, Adv. Prateek Khushwaha Adv. Aniruddha Mukherjee

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **05.06.2024**.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**